GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3023
(TO BE ANSWERED ON THE 18th December 2025)

STATUS OF AIRPORTS IN CHHATTISGARH

3023.   SHRI BRIJMOHAN AGRAWAL
Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) the current operational status (Domestic/Customs/International) of all eight major airports/airstrips in Chhattisgarh including Raipur, Bilaspur, Jagdalpur, Raigarh, Korba and Ambikapur along with the total number of operational flight routes to and from the said State as on date, airport-wise;

(b) the estimated timeline fixed for granting international airport status to Swami Vivekananda Airport in Raipur and commissioning the proposed cargo hub, customs facilities and international operations therefrom;

(c) the status of inclusion of Bilaspur and Jagdalpur Airports under the UDAN scheme along with the plans to restore financial assistance for RCS flights and enhance connectivity from Ambikapur to major cities like Varanasi and Ayodhya;

(d) the specific steps being taken to establish an MRO facility in Chhattisgarh; and

(e) the name of the State having the most customer/industry-friendly UDAN policy and the details of the proposal, if any, to replicate the same at the national level?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

 (Shri Murlidhar Mohol)

(a) : In the state of Chhattisgarh, four airports have been licensed for scheduled operations. Raipur Airport is operational as a domestic airport with scheduled commercial services to 14 domestic destinations with approximately 380 flight movement per week. Further, Jagdalpur, Bilaspur and Ambikapur Airports have been operationalized under the RCS-UDAN scheme with Jagdalpur Airport connected on the Jagdalpur-Hyderabad and Jagdalpur-Raipur routes, while Bilaspur Airport is connected on the Bilaspur-Jabalpur route. Present flight operations at Ambikapur have stopped due to Airlines internal issues.;

(b) : Declaration of an airport as International airport depends upon traffic potential, demand from the State Government or airlines for the operation of international flights, and bilateral Air Services Agreements. Additionally, infrastructure requirements such as Ground Lighting facilities, Instrument Landing System, runway length, Immigration, Health and Animal & Plant Quarantine services etc. are also taken into consideration. For development of international air cargo facility at Raipur Airport a tripartite agreement has been signed between the Government of Chhattisgarh, Ministry of Civil Aviation and AAICLAS on 16.06.2025.;

(c) : UDAN is a market driven on going scheme in which bidding rounds are conducted periodically to cover more destinations and interested airlines submit proposal for connectivity, which are awarded as per scheme provisions. ;

(d) : Government facilitates setting up of Aircraft Maintenance, Repair and Overhaul (MRO) services in India through various policy, regulatory and other incentives rather than establishing any facility on its own. ;
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Government of India has taken various initiatives to boost indigenous manufacturing and MRO sector in the country, such as GST rate rationalisation, abolition of royalties, amendments to the Visa Manual for foreign pilots and crew engaged in MRO services, extension in relevant timelines of the export period for goods imported for repairs and of re-import of goods for repairs under warranty. ;

(e) : Different states have developed different VGF support models to promote connectivity in their state.

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